

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2011**

**Dated : 10<sup>th</sup> October, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**N.T.P.C**

**Versus**

**C.E.R.C. & Ors.**

**....Appellant (s)**

**... Respondent (s)**

Counsel for the Appellant (s) :

Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. Pradeep Misra & Mr. Manoj Kr. Sharma with  
Mr. C.A. Manish Garg for R.2

**ORDER**

Mr. Pradeep Misra, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and Mr. R.B. Sharma, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.8.

Post the matter for hearing on **23.11.2011**. In the meantime, pleadings be completed.

**(V. J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/ss